Sportking

bidding on Wednesday March 29, 2023.

Activity

Date of the board meeting approving the

Shareholders of the Company.

Public Announcement for

Date of publication of Public Announcement

Record Date for determining the Buyback Entitlement and the names of Eligible

Buyback opens on/ Buyback Opening Date

Buyback closes on/ Buyback Closing Date

Last date of receipt of completed Tender Forms and other specified documents including physical share certificates (if

and as applicable) by the Registrar to the Last date of verification of Tender Forms by

acceptance of tendered Equity Shares by

Last date of completion of settlement of bids

Last date of dispatch of share certificate(s) by Registrar to the Buyback/ payment to the Eligible Shareholders / return of unaccepted

Demat shares by Stock Exchanges to Seller

Last date of extinguishment of Equity

date of intimation to the Stock Exchanges regarding acceptance or non-

proposal for Buyback of Equity Shares Date of declaration of the results of the postal ballot for passing resolution by the

approving the Buyback

for the Buyback in newspapers

Registrar to the Buyback

the Registrar to the Buyback

Member/ Eligible Shareholders

Sd/-

Mr. Munish Avasthi

Chairman and Managing Director

DIN: 00442425

Date: March 13, 2023 Place: Ludhiana

on the Stock Exchanges

Shares bought back

the respective last dates.

Date of

Buyback

Shareholders

SPORTKING INDIA LIMITED

+91 161 2845456 to 60 e: www.sportking.co.in-

OF THE Ē AIDIN : LIMITED ("COMPANY") FOR THE BUYBACK OF EQUITY SHARES THROUGH TENDER OFFER

PROCESS UNDER THE SECURITIES AND EXCHANGE BOARD OF INDIA (BUY-BACK OF SECURITIES) REGULATIONS, 2018, AS AMENDED ("SEBI BUYBACK REGULATIONS")

This corrigendum to letter of offer dated March 1, 2023 ("Corrigendum") should be read in continuation of and in conjunction with the public announcement dated January 30, 2023 ("PA"), which was published in the Business Standard (English - all editions), Business Standard (Hindi - all editions) and Daily Suraj

(Punjabi – Regional edition) on January 31, 2023, draft letter of offer dated February 7, 2023 ("DLOF

letter of offer along with tender forms (both physical and demat) and share transfer form (form SH-4) dated March 1, 2023 ("LOF"). Capitalised terms used but not defined in this Corrigendum shall have the same

As disclosed in the LOF, the Offer/Tendering Period has been mentioned as a period starting from Wednesday, March 15, 2023 and ending on Tuesday, March 28, 2023 (both days inclusive). In this connection, the Shareholders of the Company are hereby informed that as Wednesday, March 22, 2023, being a SEBI non-working day, the Acquisition Window provided by the BSE will not be functional on that day. Since the Shareholders will not be able to place their bids on Wednesday, March 22, 2023, accordingly, the closing date of the Offer/Tendering Period has been extended by 1 (one) day, whereby the Offer shall now close for

Accordingly, please find below the revised schedule of activities for the Buyback Offer and the Shareholders of the Company are requested to note the revision to the Schedule of Activities and all the references in the

Original schedule of

activities - Day and Date

Saturday, January 28, 2023

ΝΔ

Monday, January 30, 2023

Tuesday, January 31, 2023

Friday, February 10, 2023

Wednesday, March 15, 2023

Tuesday, March 28, 2023

Thursday, March 30, 2023

Monday, April 10, 2023

Monday, April 10, 2023

Tuesday, April 11, 2023

Tuesday, April 11, 2023

Tuesday, April 18, 2023

Note: Where last dates are mentioned for certain activities, such activities may happen on or before

Except as detailed in this Corrigendum, the other contents and terms in the LOF remain unchanged. A copy of this Corrigendum is expected to be available on the websites of SEBI (www.sebi.gov.in), Stock Exchanges

In terms of Regulation 24(i)(a) of the SEBI Buyback Regulations, the Board of Directors accepts responsibility for all the information contained in this Corrigendum and confirms that such document contains true, factual

For and on behalf of the Board of Directors of Sportking India Limited

Sd/-

Mr. Naresh Kumar Jain

Executive Director

DIN: 00254045

(www.bseindia.com and www.nseindia.com) and the Company (www.sportking.co.in).

and material information and does not contain any misleading information.

Revised schedule of

activities - Day and Date

Saturday, January 28, 2023

Monday, January 30, 2023

Tuesday, January 31, 2023

Friday, February 10, 2023

Wednesday, March 15, 2023

Wednesday, March 29, 2023

Friday, March 31, 2023

Tuesday, April 11, 2023

Tuesday, April 11, 2023

Wednesday, April 12, 2023

Wednesday, April 12, 2023

Wednesday, April 19, 2023

Sd/-

Mr. Lovlesh Verma

Company Secretary and Compliance Officer

Membership No.: ACS-34171

ΝΔ

Tax Itali 101 101 2010 100, Email 00@oportung.co.in, Itabolto Itim.oportung.co.in,
Contact Person: Mr. Lovlesh Verma, Company Secretary and Compliance Officer
CORRIGENDUM TO LETTER OF OFFER DATED MARCH 1, 2023 FOR THE ATTENTION O
QUITY SHAREHOLDERS/BENEFICIAL OWNERS OF EQUITY SHARES OF SPORTKING

	J. J. (11 (11 (11)) 11 (2) (1 2) (1) (1
sb@rcZuld	Corporate Identity Number (CIN): L17122PB1989PLC053162
Registered Offic	e: Village Kanech, Near Sahnewal, G. T. Road, Ludhiana -141 120; Tel. No.: +
- Fa	ax No.: +91 161 2845458; Email: cs@sportking.co.in; Website; www.sportking

meanings as ascribed in the PA, DLOF and LOF unless otherwise defined.

LOF with respect to the activities / day and dates must be read accordingly: